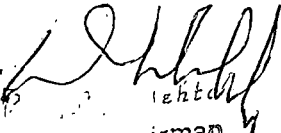


C. A. T. Bench, JAIPUR

Date of Order	Orders
18/11/93	Mr. J. K. Harshik - Counsel for app petitioners Mr. Manish Bhambhani - Counsel for respondents M.P. is rejected as being without merit.  C.P.P. Shrivastava Admin. member  Chairman
Per  15.12.93 Copy Recd 15/12/93 for Manish Bhambhani Dh	